

wherein a living convict has stated about various practices that are presently going on in the Tihar Jail, New Delhi; and

(b) whether Government have probed into all the cases mentioned therein and taken action against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The attention of Government has been drawn to the article entitled "Inside Jail" published in the 'Hindustan Times' dated 31st August, 1980. The Supreme Court have ordered an enquiry by the Distt. & Sessions Judge, Delhi into the allegations of corruption and other vices made by a lifer convict lodged in the Central Jail, Tihar. The Distt. & Sessions Judge has further been directed by the Supreme Court to enquire into the conditions of tension, vice and violence and prisoners grievances with a view to suggest remedial action. The enquiry is still in progress. Further action in the matter will be taken in the light of the findings of the District and Sessions Judge, Delhi and orders of the Supreme Court in the matter.

The Jail Reforms Committee appointed by Government with Justice A. N. Mulla as Chairman is also looking into the conditions in Tihar Jail and the report of the Committee on Tihar Jail is expected shortly.

Overhauling of engines of Centurian Tanks

3191. SHRI HARIKESH BAHADUR: Will the Minister of DEFENCE be pleased to state:

(a) is it a fact that seventy engines of the centurian tanks were overhauled in the year 1977 before the sale;

(b) if so, details thereof;

(c) what was the necessity to overhaul those engines while they were going to be sold as scrap; and

(d) did any proposal come to modify centurian tanks in the year 1977?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir. Only 18 engines were overhauled during the year 1977.

(b) The engines were overhauled as per the details given below:

| | |
|--------------------------|-----------|
| September 1977 | 4 |
| October 1977 | 5 |
| November 1977 | 5 |
| December 1977 | 4 |
| Total | <u>18</u> |

(c) The life of the Centurian tanks was extended by one more year from 1977. As a back-up for the tanks still retained in service these 18 engines were overhauled.

(d) Yes. Such a proposal was considered in 1977, but it was not agreed to on operational and cost considerations.

Recruitment of Police Personnel in Delhi

3192. PROF. P. J. KURIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of police personal recruited for Delhi Police in the past 6 months;

(b) the break-up of residences of such recruits Parliamentary constituency-wise;

(c) the proportion of Scheduled Castes, Scheduled Tribes and minorities recruited in the above drive; and

(d) whether this recruitment has been made to fill up the existing vacancies or for the purposes of expanding the force?

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI YOGENDRA MAKWANA):**

... last 6 months, recruitment for Delhi Police has been conducted at Delhi, Sirsa (Haryana) and Lucknow (UP) Centres and 842 candidates selected have already been appointed.

(b) The Parliamentary constituency-wise break-up is not available. However, the districtwise break-up is indicated in the list attached.

(c) The figures are indicated below:—

| | | |
|--------------------|----|-----|
| 1. Scheduled Caste | .. | 103 |
| 2. Scheduled Tribe | .. | 5 |
| 3. Muslim | .. | 23 |
| 4. Christian | .. | 1 |

(d) The recruitment has been made to fill the existing vacancies as well as for new posts recently created. Formalities for appointment of 437 more candidates selected at Delhi Centre are being completed.

Statement

| Name of District | Name of the Recruitment Centres | | |
|-------------------|---------------------------------|-----------------|-------|
| | Lucknow (U.P.) | Sirsa (Haryana) | Delhi |
| 1 | 2 | 3 | 4 |
| 1. Meerut | 37 | 13 | 21 |
| 2. Sultanpur | 1 | — | — |
| 3. Dehra Dun | 1 | — | — |
| 4. Allahabad | 4 | — | — |
| 5. Gaziipur | 1 | — | — |
| 6. Aligarh | 17 | 4 | 12 |
| 7. Azamgarh | 1 | — | — |
| 8. Almora | 6 | — | — |
| 9. Deoria | 2 | — | — |
| 10. Moradabad | 1 | — | — |
| 11. Muzaffarnagar | 17 | 4 | 15 |

| 1 | 2 | 3 | 4 |
|-------------------|----|----|-----|
| 12. Gaziabad | 23 | 6 | 15 |
| 13. Bulandshahr | 20 | 4 | 29 |
| 14. Mathura | 2 | — | 5 |
| 15. Etah | 1 | — | 1 |
| 16. Faizabad | 2 | — | — |
| 17. Pauri Garhwal | 1 | 1 | 4 |
| 18. Etawa | 2 | — | — |
| 19. Lucknow | 1 | — | — |
| 20. Gonda | 1 | — | — |
| 21. Agra | — | 1 | — |
| 22. Alwar | — | 4 | 7 |
| 23. Bharatpur | 1 | — | 2 |
| 24. Ganga Nagar | — | 1 | — |
| 25. Delhi | 10 | 45 | 109 |
| 26. Chhapra | 2 | — | — |
| 27. Chamba (HP) | 1 | — | — |
| 28. Sirsa | — | 29 | — |
| 29. Gurgaon | — | 11 | 19 |
| 30. Rohtak | 5 | 49 | 59 |
| 31. Bhiwani | — | 8 | 6 |
| 32. Mehandraharh | — | 18 | 16 |
| 33. Ambala | — | 2 | — |
| 34. Hissar | — | 9 | 1 |
| 35. Faridabad | 1 | 5 | 16 |
| 36. Jind | — | 1 | — |
| 37. Sonapat | 5 | 27 | 36 |
| 38. Faridkot | — | 18 | — |
| 39. Bhatinda | — | 14 | — |
| 40. Amritsar | — | 6 | — |
| 41. Hoshiarpur | — | 6 | 1 |
| 42. Patiala | — | 2 | — |
| 43. Kapurthala | — | 1 | — |
| 44. Ropar | — | 1 | — |

| 1 | 2 | 3 | 4 |
|-------------------|-----|-----|------|
| 45. Gurdaspur . | — | 6 | 1 |
| 46. Ludhiana . | — | 2 | — |
| 47. Ferozepur . | — | 1 | — |
| 48. Bhind . | — | 1 | — |
| 49. Mainpuri . | — | — | 1 |
| 50. Jaipur . | — | — | 1 |
| 51. Jhunjhunu . | — | — | 7 |
| 52. Seekar . | — | — | 1 |
| 53. Saran (Bihar) | — | — | 1 |
| 54. Karnal . | — | — | 1 |
| 55. Kurukshetra . | — | — | 1 |
| | 166 | 300 | 388* |

*Out of the 825 selected at Delhi Centre, 388 have been appointed so far.

| | |
|--------------------------------------|------|
| Total selected candidates at Lucknow | 166 |
| Total selected candidates at Sirsa | 300 |
| Total selected candidates at Delhi | 825 |
| Total | 1291 |

NOTE:—Out of 166 candidates selected at Lucknow Centre, 164 have been appointed, out of 300 candidates selected at Sirsa 290 have been appointed and out of 825 candidates selected at Delhi Centre, 388 candidates have been appointed so far.

Central Land Commission

3193. SHRI B. V. DESAI: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the setting up of a Central Land Commission at the earliest in order to Plan the prevention of further damage to land and improvement in their use has been urged by the scientists and a Member of the Planning Commission;

(b) if so, whether Government are considering the proposal;

(c) if so, when the same is likely to set up; and

(d) if not, the main reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH):

(a) to (d). The setting up of a Central Land Commission to deal with aspects of policy planning, coordinating and monitoring in respect of issues concerning the health and scientific management of land resources was one of the recommendations of a high-powered Committee to recommend Legislature Measures and Administrative Machinery for Environmental Protection. The Committee which was constituted in February 1980 at the instance of the Prime Minister was headed by the Deputy Chairman of the Planning Commission and had on it several scientists. The central recommendation of the Committee which submitted its report to the Prime Minister on 15 September, 1980 related to the urgent need for setting up an independent Department of the Environment (DOE) at the Centre. The Government has accepted this recommendation and the Department was set up as of 1st November, 1980 through a Presidential Notification No. Doc 1016/80. The remaining recommendations of the High Powered Committee including the setting up of a Central Land Commission have been remitted to the newly created Department of Environment, for being put up to Government in appropriate form for necessary approval and implementation.

Recruitment in C.R.P.

3194. SHRI V. S. VIJAYA RAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise representation in the C.R.P.;